GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:2123 ANSWERED ON:02.12.2009 SHORTAGE OF FUNDS FOR PERFORMING ARTS Shivanagouda Shri Shivaramagouda

Will the Minister of CULTURE be pleased to state:

- (a) whether most of the schemes under which beneficiaries awarded in performing arts under grant in aid are either delayed, deferred or declined or lapsed due to acute shortage of funds;
- (b) if so, the reasons therefor; and
- (c) if not, the measures taken by the Government to overcome such deficiencies?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a) No, Sir.
- (b) Does not arise.
- (c) The grant is released to the beneficiaries after the required documents are submitted by them as per terms and conditions of the scheme. An increasing use of Ministry's website has been made, to publicise the documentation requirements of the scheme to enable the applicants / grantees meet the deficiencies at a faster pace.

Also the system of releasing the sanctioned funds through cheques / demand drafts has been changed and now sanctioned funds are transferred electronically direct in the bank account of the grantees.